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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 102/397-398/NCLT/AHM/2016 (New)
CP No. 63/397-398/CLB/MB/2015(Old)

Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017**

Name of the Company: Ganpatbhai K. Patel
V/s.
Saibaba Surfactants Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MONAAL DAWAWALA	ADVOCATE	PETITIONER	<u>Monaal</u>
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2.	Arjun R. Sheth	Advocate & Solicitor	Respondent	} K.R. Parekh
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	Hitesh Buch	Pes	Respondent
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	Krina R. Parekh	Advocate	"
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ORDER

Learned Advocate Mr. Monaal Davawala present for Petitioner. Learned Advocate Mr. Arjun Sheth with Learned PCS Mr. Hitesh Buch with Learned Advocate Ms. Krina Parekh present for Respondents.

Additional affidavit filed by Petitioner as per order dated 27.10.2017 passed in IA 54/2017.

Respondents shall file reply affidavit, if any, after serving a copy in advance to other side.

List the matter on 16.01.2018.

Manor
MANORAMA KUMARI
MEMBER JUDICIAL

Bikki
BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 30th day of November, 2017.